

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

O.A. No. 3073/1992

(5)

New Delhi this the 16th day of July, 1998.

Hon'ble Shri S.R. Adige, Vice Chairman (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Kaptan Singh  
S/O Shri Babu Singh,  
Casual Gangman under PWI  
Northern Rly. Pathankot.

Sh. Chhetrapal  
S/O Shri Payare Lal

Sh. Mahesh  
S/O Shri Moti Lal

Sh. Hari Shankar  
S/O. Shri Moti Ram

Sh. Ram Niwas  
S/O Shri Moti Lal

Sh. Lal Singh  
S/O Sh. Kunwar Pal

Sh. Manik Chand  
S/O Sh. Kishan Lal

Sh. Vijendrapal  
S/O Sh. Januki Parsad

Sh. Ram Veer  
S/O Shri Kirat Ram

Sh. Raghuv eer  
S/O Shri Ram Chand

Sh. Bachhu Singh  
S/O Shri Duraj Singh

Sh. Sauraj  
S/O Sh. Vacha Ram

Sh. Lakhn  
S/O Sh. Soni Ram

Sh. Ram Nath  
S/O Shri Gokul Chand

Sh. Shyam Veer  
S/O Shri Saudan Singh

Sh. Shashu Pal  
S/O Shri Mool Chand

Sh. Kaptan  
S/O Sh. Roshan Lal

Sh. Lal Singh  
S/O Sh. Sewa Ram

Sh. Jai Pal  
S/O Gauri Shankar

Sh. Vijay Ram  
S/O Shri Chhavi Ram

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Sh. Yad. Ram  
S/o Sh. Ved Ram

... Applicants

(By Advocate Sh.B.S. Mainee )

Vs.

Union of India through :

1. The General Manager,  
Northern Railway,  
Bareilly House, New Delhi.
2. The Divisional Railway Manager,  
Northern Railway, Allahabad.
3. P.W.I.  
Northern Railway, Bathankot.

... Respondents

(By Advocate Sh.P.S. Mahendru )

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A))

Shri Mainee states at the Bar that the grievances of the applicants no longer survive as the applicants have been regularised and transferred from Ferozpur Division to Allahabad Division.

Under the circumstances, this DA has become infructuous and the same is accordingly dismissed.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan )  
Member(J)

*S.R. Adige*  
(S.R. Adige )  
Vice Chairman (A)

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